MINISTRY OF ENVIRONMENT AND FORESTS

CORRIGENDUM

New Delhi, the 1st January, 2013

S.O. 6(E).—In the notification of the Ministry of Environment and Forests, Government of India, number S.O. 2967(E), dated the 20th December, 2012, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) of the same date, for the words “Shri Justice Swatanter Kumar, Former Judge of the Supreme Court” read “Shri Justice Swatanter Kumar, Sitting Judge of the Supreme Court”.

Surjit Singh, Jt. Secy.

[F. No. 17(2)/2010-PL/NGT (Pt.)]

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